COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 109 of 2016

Dated: 25th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter:

M/s. Cauvery Hydro Energy Ltd.Appellant (s)

Vs.

Karnataka Power Transmission Corporation Ltd. & Ors.Respondent (s)

Counsel for the Appellant(s) : Mr. Nikhil Majithia

Mr. Angad Mehta

Counsel for the Respondent(s) : Ms. Srishti Govil

Ms. Pratiksha Mishra for R.1 & 2

ORDER

We have heard learned counsel for the Appellant for sometime.

List the matter for further hearing on 24.05.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt